

12.12.2001

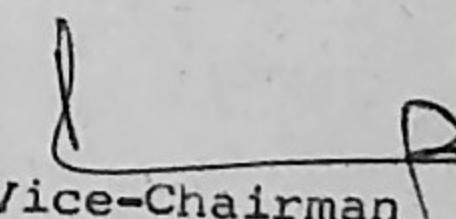
Hon. Mr. Justice RRK Trivedi, VC
Hon. Maj Gen KK Srivastava, AM

We have heard Sri MP Gupta learned counsel for the applicant and Sri AV Srivastava learned counsel for the respondents.

By this OA filed under section 19 of the AT Act, 1985, the applicants have prayed for direction to the respondents to assign seniority to the applicant over and above respondent no. 3 and to recast the seniority list.

It is not disputed that the applicants have retired from service during the pendency of this OA in 1996 and 1997 respectively. In the circumstances the dispute raised by them has lost his relevance. The OA has been rendered infructuous by laps of time and accordingly rejected. No order as to costs.


Member-A


Vice-Chairman

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